

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI
SPECIAL BENCH

ITEM No.3

CA 382/2021; CA 417/2021; CA 419/2021; CA 421/2021; CA 422/2021;
CA 423/2021; CA 424/2021& CA 427/2021in CP 3638/MB/2018

IN THE MATTER OF:

(CA 382/2021)
State Bank of India ... Applicant/Impleader
VS
Infrastructure Leasing And Financial Services Limited ... Respondent

(CA 417/2021)
Ravi Parthasarathy ... Applicant Original R9
VS
Union of India ... Respondent Nos. 1& 2

(CA 419/2021)
Infrastructure Leasing and Financial
Services Ltd. & Ors. ... Applicant
VS
Union of India ... Respondent

(CA 421/2021)
Infrastructure Leasing and Financial
Services Ltd. & Ors. ... Applicant
VS
Union of India ... Respondent

(CA 422/2021)
Infrastructure Leasing and Financial
Services Ltd. & Ors. ... Applicant
VS
Union of India ... Respondent

(CA 423/2021)
Infrastructure Leasing and Financial
Services Ltd. & Ors. ... Applicant
VS
Union of India ... Respondent

(CA 424/2021)
Infrastructure Leasing and Financial
Services Ltd. & Ors. ... Applicant
VS
Union of India ... Respondent

(CA 427/2021)
Manu Kochhar
VS
Union of India

... Applicant
... Respondent

In the Matter of
Union of India
V/s

... Petitioner

Infrastructure Leasing & Financial
Services Ltd & Ors

... Respondent

Order under Sections 241-242 of the Companies Act, 2013

Order delivered on 05.01.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR,
HON'BLE PRESIDENT

SMT. ANURADHA SANJAY BHATIA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:

CA 419, 421, 422, 423/2021: Mr. Ashish Kamat, Advocate.

CA 424/2021: Mr. Denyar Madon, Advocate.

CA 417/2021: Mr. Aditya Bapat, Advocate

CA 382/2021: None present.

For Respondent : Ms. Rupa Sutar.

ORDER

CA-419/2021

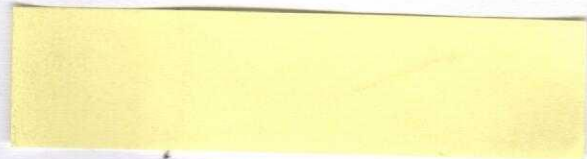
Notice of the application to the Respondent, Income Tax Department returnable on 17.01.2022 be issued.

List for further consideration on 17.01.2022.

CA-421, 422 & 424 of 2021

All these applications have been filed for early hearing. Considering the order passed by the Hon'ble NCLAT, all these applications are allowed by posting the matter for hearing on 17.01.2022.

CA-417/2021



Mr. Aditya Bapat, Ld. Counsel seeks liberty to implead Income Tax Department as a Respondent. Four weeks' time is granted.

CA-382, 423, 427 of 2021

List all these applications for hearing on 17.01.2022.

Sd/e

**(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT**

Sd/e

**(ANURADHA SANJAY BHATIA)
MEMBER (TECHNICAL)**

VEDANT